

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Srinagar

Notification  
Srinagar, the 29<sup>th</sup> July, 2021

**S.O. 258.-** In exercise of the powers conferred by clause (b) of Section 2 of the Prisoners Act, 1900, the Government hereby declare the building within the premises of Police Station, Kulgam as a "Subsidiary Jail". The description of the building is given in **Annexure** to this notification.

**By order of the Lieutenant Governor.**

-Sd/-  
**(Shaleen Kabra) IAS**  
Principal Secretary to the Government

Dated: 29.07.2021

No. Home/Jail/116/2020

Copy to the:-

1. Director General of Police, J&K.
2. Director General of Police (Prisons) J&K.
3. Special Director General of Police, CID, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. District Magistrate, Kulgam.
7. Senior Superintendent of Police, Kulgam.
8. Stock File.
9. I/c Website.

Copy also to the:-

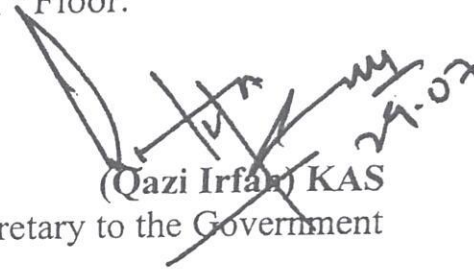
1. Joint Secretary (JK&L) Ministry of Home Affairs, Government of India.
2. Additional Secretary to the Chief Secretary.
3. Private Secretary to the Principal Secretary (Home).

  
**(Qazi Irfan) KAS**  
Additional Secretary to the Government

Annexure to S.O 258 dated 29.07.2021

Description of the building situated within the premises of Police Station, Kulgam.

- i. One (01) hall of 38'x18 dimensions.
- ii. One room of 10'x18' dimensions.
- iii. Four (04) No. of bathrooms of 4'x4' dimension in the ground floor.
- iv. Hall of 48'x18' dimensions.
- v. One bathroom of 6'x6' dimensions.
- vi. Two bathrooms of 4'x4' Dimensions in the 1<sup>st</sup> Floor.

  
(Qazi Irfan) KAS  
Additional Secretary to the Government